COURT-II

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 129 of 2014

Dated : 8th October, 2014

In the matter of :

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s) :

ORDER

There is no sitting of the Bench today.

The matter is posted for hearing on **7th November, 2014.**

Court Master